

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4373

ANSWERED ON:03.05.2012

CREDIT LIMIT FOR AIRLINES

Jagannath Dr. M.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the credit limit allowed by the various Oil Marketing Companies to each airline for Aviation Turbine Fuel (ATF); and
- (b) the names of the companies which defaulted in making payments on time during each of the last three years?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) : The credit limit allowed by the Public Sector Oil Marketing Companies (OMCs) viz. Indian Oil Corporation Ltd. (IOCL), Bharat Petroleum Corporation Ltd. (BPCL) and Hindustan Petroleum Corporation Ltd. (HPCL) to each airline for Aviation Turbine Fuel (ATF) is as under :

Name of the OMC	Name of Airline	Credit limit allowed as on 30.04.12 (Rs. in crore)
IOCL	Air India	2700.00
	Jet Airways	878.00
	King Fisher Airlines	0.00
	Go Airlines	57.00
	Spice jet	95.00
BPCL	Air India	745.00
	King Fisher Airlines	0.00
	Jet Airways	160.00
	Go Airlines	0.00
HPCL	Air India	530.90
	King Fisher Airlines	409.00
	Jet Airways	0.02

(b): Air India, Kingfisher Airlines and Paramount Airways have defaulted in making payments on time during the last three years.